

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-212

Appeal No - 786/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, Ward 17 (2)

Vs

ROC (M/s Mission Bharat Yatra Pvt Ltd)

...Applicant

...Respondent

SECTION

Under Section -252

Order delivered on 08.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :Adv. Bhawna Singh
For the Respondent :

ORDER

Ld. Counsel for the Income Tax Department has put in appearance and submitted that affidavit of service has been filed. The same is taken on record. None present on behalf of the RoC. Arguments heard. Reserved for orders.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)